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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPT. FOR PROMOTION OF INDUSTRY & INTERNAL TRADE
Office of the Controller General of Patents, Designs & Trade Marks
Boudhik Sampada Bhawan, S. M. Road, Antop Hill, Mumbai - 400 037.

PUBLIC NOTICE

We are in receipt of communications from different stakeholders about inviting discussion on the requirement for “*statement regarding the working of patented invention on commercial scale in India*” made through filing of Form-27 specifically in relation to the recently notified Patents Amendment Rules, 2024.

A public meeting is called through a virtual connectivity on **29th July, 2024 at 4.30 pm** to have brainstorming on the same. The interested stakeholders can use the open house link to join the meeting.

Sd/-
Prof. (Dr.) Unnat P. Pandit
(Controller General of Patents, Designs and Trade Marks)